

OFFICE OF THE DISTRICT JUDGE,
UTTAR DINAJPUR AT RAIGANJ
ENGLISH DEPARTMENT

Order No. 108

Dated : 18.05.2021

It is notified for all concerned that signing of filing order of cases and the order receiving records by way of transfer by the Courts on any day on which the Presiding Judicial Officer of that Court are not on roster duty is required to be incorporated in the relevant clause of the Order No. 106 dated 18.05.2021 since issued over functioning of Courts of Uttar Dinajpur Judgeship in restricted manner in compliance to the direction of the Hon'ble Court since given vide Hon'ble Court's No. 2180-RG dated 16.05.2021. Besides, the Courts of Civil Judge, Jr. Division, Raiganj as well as Islampur shall remain functional on 3 working days but the certain departments of which they act as Judge-in-charge shall remain functional on every working days – placing of Officer for signing urgent matters of those departments are also to be incorporated.

Accordingly, it is notified that all the Judges will take up the urgent matters including the order of Hon'ble Court and will sign the filing order of cases and the order receiving records by way of transfer on any day on which the concerned Presiding Judicial Officer of that Court is not on roster duty,

Urgent matter, production of any accused and signing of new transfer cases in respect of any Magisterial Court on the days on which that Magisterial Court is not on roster duty shall be taken up and signed by the Chief Judicial Magistrate, Uttar Dinajpur in District Sadar at Raiganj and by the Additional Chief Judicial Magistrate, Islampur in Islampur Sub-Division.

and

the Civil Judge, Sr. Division, Raiganj and the Civil Judge, Sr. Division, Islampur shall act as Judge-in-charge of Nezarat and Judge-in-charge of Accounts, Copying Department, Civil Wing, DRR and Forms & Stationery on those days on which the Presiding Officers of those Departments are not on roster duties of their respective station. Similarly, the CJM, Uttar Dinajpur in respect of District Sadar and the ACJM, Islampur shall act as the Judge-in-charge of Copying Department, Criminal Wings at Raiganj and Islampur respectively on those days on which the Magistrates who are actually in charge of the Copying Departments, Criminal Wings of respective station are not on roster duty.

Inform all concerned.

Subhasis Ghosh
District Judge,
Uttar Dinajpur at Raiganj

Ref : Order No. 108 dated 18.05.2021

Memo No. 1207(38)/G dated : 18.05.2021

Copy forwarded for information and taking necessary action to :-

- 1) The office of the District Judge, Uttar Dinajpur at Raiganj
- 2-3-4-5) The Additional District & Sessions Judge, 1st/2nd, Raiganj/Islampur
- 6-7-8-9) The Additional District & Sessions Judge, FTC, 1st/2nd, Raiganj/Islampur
- 10-11) The Civil Judge, Sr. Division-cum-Assistant Sessions Judge, Raiganj/Islampur
- 12) The Chief Judicial Magistrate, U/D at Raiganj
- 13-14) The Chairman, SDLSC, Islampur/The Secretary, DLSA, Raiganj
- 15-16) The ACJM, Raiganj/Islampur
- 17-18-19-20) The Judicial Magistrate, 1st/2nd, Raiganj/Islampur.
- 21) The Civil Judge, Jr. Divn, Addl. Court-cum-JM, Raiganj
- 22) The Principal Magistrate, JJB, Raiganj
- 23-24) The Civil Judge, Jr. Division, Raiganj/Islampur
- 25) The Civil Judge, Jr. Division, Probationary, Islampur
- 26-27-28-29-30-31-32-33-34-35) The Judge-in-charge of Accounts/Nezarat/Copying Civil/Criminal DRR/Forms & Stationery, Civil Courts, Raiganj/Islampur
- 36-37) The Nodal Officer under eCourts Project, Uttar Dinajpur Judgeship, Raiganj/Islampur.
- 38) The System Assistant under eCourts Project, Uttar Dinajpur Judgeship, Raiganj. He is asked to upload the instant order in the official webstie of the Judgeship.
- 39-40)) The Court Inspector, District Sadar at Raiganj/Islampur Sub-division
- 41-42) The GRO, Raiganj/Islampur
- 43) Office file.

Suloharis Ghosh.
District Judge,
Uttar Dinajpur at Raiganj

Memo No. 1208(22)/ G Dated : 17.05.2021

Copy forwarded for information and taking necessary action to :-

- 1) The District Magistrate, Uttar Dinajpur
- 2-3) The Superintendent of Police, Raiganj Police District/Islampur Police District
- 4) The CMOH, Uttar Dinajpur
- 5-6) The Superintendent, District /Sub-Divisional Correctional Home, Raiganj/Islampur
- 7-8-9-10) The President/Secretary, District/Sub-divisional Bar Association, Raiganj/Islampur.
- 11-12-13-14-15-16) The PP/Spl. PP/Addl. PP, Uttar Dinajpur/APP, Raiganj/Islampur
- 17-18) The GP/Addl. GP, UD, Raiganj/Islampur
- 19-20-21-22) The President/Secretary, District/Sub-Divisional Law Clerks' Association, Raiganj/Islampur

Suloharis Ghosh.
District Judge,
Uttar Dinajpur at Raiganj

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